NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

:TCP/57/2016

NAME OF THE PETITIONER(S)

: T.O. Abraham

NAME OF THE RESPONDENT(S)

:Cavunal Rubber Estates (P) Limited and 5 others

UNDER SECTION

: 111, 397/398, 402, 403, 406 and Schedule XI

S.No. Name (in Capital)

Represented by

Signature

1) for TK Bhaskar

Chwetha Vasudevan

for R2,R3, R4

(1. v.P.S

J.v.f. Saivil

O.1. P. prox

3) Archana

Connel R3

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms Swetha Vasudevan, counsel for R2 & R4 and Ms Archana, counsel for R3 are present. Shri T V P Sai Vihari, counsel for petitioner submitted that they have no instructions from the client and prayed time for seeking instructions. At request two weeks' time is granted for the same. Put up on **25.10.2016** at **10.30** A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)